

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ATHENA GLOBUS PRIVATE LIMITED

1.	Name of corporate person	Athena Globus Private Limited
2.	Date of incorporation of corporate person	31.01.2012
3.	Authority under which corporate person is incorporated / registered	Ministry of Corporate Affairs, The Registrar of Companies, NCT of Delhi
4.	Corporate Identity Number / Limited Liability Identity Number of corporate person	U93000DL2012PTC230743
5.	Address of the Registered Office and Principal Office (if any) of corporate person	WZ-28D1, Prithvi Park, MBS Nagar, New Delhi - 110 018, Delhi, India
6.	Liquidation Commencement Date of corporate person	07.12.2020
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Name: Sanjiv Dagar Add: 3016, Sector - D, Pocket - 3, Vasant Kunj, New Delhi -110070 Email ID: sanjiv@legajoist.com Mobile No.: +91 98733 94488 I.P. Registration No. IBBI/IPA-002/IP-N00196/2017-2018/10562
8.	Last date for submission of claims	06.01.2021

Notice is hereby given that Athena Globus Private Limited has commenced voluntary liquidation on December 07, 2020.

The stakeholders of Athena Globus Private Limited are hereby called upon to submit a proof of their claims, on or before January 06, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signatures of the Liquidator



Date : December 09, 2020
Place: New Delhi

Sanjiv Dagar
Liquidator
IP Reg. No. IBBI/IPA-002/IP-N00114/2017-18/10284